

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b). Labour Ministry has no proposal to bring in any such legislation.

Uniform floor space index for urban areas

*926. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to evolve a uniform floor space index for all urban areas instead of leaving this to local bodies;

(b) whether guidelines in fixing this index are proposed to be sent to States in case on uniform index is fixed; and

(c) the other steps proposed to ensure that adequate open spaces are felt by builders engaged in urban construction ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : (a) No, Sir.

(b) and (c). A model Town Planning legislation, prepared by the Government of India, has been circulated to all State Governments for guidance. State Governments are taking steps to ensure planned development of urban areas.

Development of Phulwari Sheriff

*927. SHRI C.P. THAKUR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Phulwari Sheriff is a place of importance for Muslims in Bihar; and

(b) if so, whether Government propose to include this town in the Integrated Development of Small and Medium Towns Scheme in the Seventh Five Year Plan ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.

(b) Towns for inclusion under IDSMT are sanctioned on recommendations and on receipt of the project report from the State Government. No project report for inclusion of Phulwari Sheriff town under IDSMT has been received from the Government of Bihar.

Employment opportunities for surplus Tea gardens workers of Doars Terai

8715. SHRI PIYUS TIRAKY : Will the Minister of LABOUR be pleased to state :

(a) whether Tribal Sub-Plants over Tea garden labourers whose number exceeds 90 per cent in Doars Terai and Darjeeling and the entire tea belt of Assam;

(b) the details of gainful employment created for the surplus labour force in the tea belt year-wise during the last three years; and

(c) if not, the steps proposed to absorb surplus tribal labour in the tea industry ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Tribal Sub-Plants cover the Tribal majority areas and not the Tea Garden Belt/labourers.

(b) and (c). The number of Tea Garden labourers in Assam and West Bengal as on 31st December for the years 1980, 1981 and 1982 is as follows :

Year	Estimated total No. of labourers on roll.
1980	699172
1981	693690
1982	702973 (Provisional)

Division of imported milk products for baby food butter and ghee

8716. SHRI MANIK REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether under Operation Flood I and II imported gifts such as butter oil and

skimmed milk powder were issued to four metro dairies and feeder dairies;

(b) if so, the details there of, dairy-wise;

(c) the purpose for which these were used and whether this was in accordance with the agreements with World Food Programme and European Economic Community?

(b) whether some of the skimmed milk powder and butter oil was diverted for manufacture of baby foods, butter and ghee by Amul and other dairies and if so, corrective action taken; and

(e) whether such improper use is partly responsible for reluctance of European Economic Community to continue this gift programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) ; (a) to (e). The information is being collected and will be laid on the Table of the House.

Profit from food grains received by Amul under W.F.P.

8717. DR. -G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Amul received large quantities of foodgrains under World Food Programme—348 for cattlefeed and if so, the details thereof;

(b) the prices paid by them to World Food Programme and sale price of cattle-feed/Kg. in Gujarat and outside Gujarat;

(c) whether heavy profits were made by Amul in the process, especially by sale at inflated prices outside Gujarat; and

(d) the per kg. price of cattlefeed sold by various State Governments, who had received the World Food Programme gift supplies and the reasons for the difference, if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Amul received under WFP-348 project during 1967/1974 30477 MT. of grains for cattle feed manufacture.

(b) and (c). The feedgrains were supplied free of cost. However, they were notionally valued for calculating the generated funds. The sale prices of cattle food were fixed by the recipient states.

Amul has not supplied cattle feed manufactured from WFP feed grains outside Gujarat. The question of heavy profits on sale outside Gujarat does not arise.

(d) The sale prices of compounded cattle feed were fixed by the recipient states taking into account the handling & processing charges of grains and cost of indigenous component of the compounded cattle feed.

Vegetable and Fruit Development Scheme

8718. DR. CHINTA MOHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether vegetable and fruit development schemes have been started under Operation Flood Project I and II in Delhi and West Bengal;

(b) if so, whether these will be extended to other States also;

(c) if so, details thereof;

(d) whether productivity of vegetables and fruits has improved under Operation Flood I and II sponsored, vegetable and fruits scheme and added to profits to farmers; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) There is no scheme on